HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 04th OCTOBER, 2024

No. 274 A : Consequent upon appointment of Mr. Bhanu Pratap Singh (Rol No. 10294) to the post of District Judge in the Jharkhand Superior Judicial Service under Rule 4 (a) of "The Jharkhand Superior Judicial Service (Recruitment, Appointment & Conditions of Service) Rules, 2001", vide Notification No. 13/Variya Niyukti-01/2023 ka. 6335 dated 09.11.2023 of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi [with reference to Advt. No. 01/2022/Apptt.], Mr. Singh is posted as **District & Additional Sessions Judge, Deoghar** from the date he assumes charge as such.

By order of the Court
Sd/- Nikesh Kumar Sinha
Registrar General

Memo. No. 4829 /Apptt.   Dated Ranchi, the 04th October, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi /the Director, Judicial Academy Jharkhand, Ranchi with a direction to prepare the training schedule /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Principal District & Sessions Judge, Deoghar (to accept joining of Mr. Bhanu Pratap Singh alongwith Medical Certificate as required under Rule 52 of the Jharkhand Service Code & Declaration regarding non accepting/giving dowry at the time of marriage) for information & needful and Mr. Bhanu Pratap Singh (Roll No. 10294) with a direction to submit his joining **immediately** alongwith all credentials before concerned Principal District & Sessions Judge including the Medical Certificate as required under Rule 52 of the Jharkhand Service Code & Declaration regarding non accepting/giving the dowry .

4.10.24
Registrar General

No. 275   A :The Civil Judge (Senior Division) named in Column No. (2) of the table given below is appointed as Civil Judge (Senior Division)-I in the Judgeship to be stationed ordinarily at the place mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judge (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officer concerned unless it is published in the Jharkhand Gazette or the District Gazette.

Sl. No.	Name of the Officers with Designation and present place of posting (with judgeship) [UOT/UOP, if any]	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at c) Name of the judgeship in which appointed on transfer	Special powers with which the officer is vested at the new station.
(1)	(2)	(3)	(4)
1.	Mr. Abhishek Prasad Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.	a) Civil Judge (Sr. Division) b) Jamshedpur c) Jamshedpur	S.C.C. powers of Rs.1500/- within the local limits of Jamshedpur Munsifi.

By order of the Court/-

Sd/-Nikesh Kumar Sinha

Registrar General

Memo. No. ..../Apptt.   .... Dated Ranchi, the   October, 2024

Copy forwarded to the Principal District & Sessions Judge, Jamshedpur for information and communication to the Officer concerned.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

Sd/- Nikesh Kumar Sinha
Registrar General

Memo. No. 4831./Apptt.   .... Dated Ranchi, the   04ᵗʰ October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms &Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/the Dy. Commissioner of the concerned District for information and necessary action.

(The Dy. Commissioner is requested to get the notification published in the District Gazette within fortnight from the receipt of this order).

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 04ᵗʰ OCTOBER, 2024

No. 276 A: In exercise of the powers conferred under Sub Section (2) of Section 10 of the Bharatiya Nagarik Suraksha Sanhita, 2023 the Officer named in Column No.2 is also appointed as Additional Chief Judicial Magistrate for the District mentioned against his name and to vest him with all the powers of a Chief Judicial Magistrate under the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023), or under any other law for the time being in force as the High Court may direct, which he will exercise only in the District/Subdivision mentioned against his name in Column No.4.

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the District	Name of the Subdivision
1	2	3	4
1.	Mr. Abhishek Prasad, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur	Jamshedpur	Jamshedpur

By Order of the Court/-

Sd/-Nikesh Kumar Sinha

Registrar General

Memo. No. 4832 /Apptt. .... Dated Ranchi, the 04ᵗʰ October, 2024

Copy forwarded to the Principal District & Sessions Judge, Jamshedpur for information and communication to the Officer concerned/Principal Secretary, Department of Personnel, Administrative Reforms &Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ Dy. Commissioner and Superintendent of Police of the concerned District for information and necessary action.

4.10.24

Registrar General